

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 265 OF 2015

Dated : 29th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Vandana Global Ltd.

.... Appellant(s)

Versus

Chhattisgarh State Power Distribution Company Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Raunak Jain
Mr. Vishvendra Tomar

Counsel for the Respondent(s) : Mr. K. Gopal Choudhary
Mr. Arvind Banerjee, Rep. for R-1

Mr. C. K. Rai
Mr. Sachin Dubey for R-2

Mr. Ravin Dubey for R-3

ORDER

We have heard learned counsel, Mr. K. Gopal Choudhary, appearing for Respondent No.1 for quite some time.

List this matter for further hearing on **30.08.2018, on Top of Board,** as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N. K. Patil)
Judicial Member